NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 23/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri

V/s.

M/s. Crimplon Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME		DESIGNATION	SIGNATURE
1.	Jayanz	Puranik	Advocate for Petitiones	
2 ′	Rum H	1. Mirge	Adv. for Responde	
3.	Sunie	Khanu	Rup. No. 2	Amany
4.	(unel	Kadam	Counsel for the peritiones ORDER	and the same of th

T.C.P. No. 23/397-398/CLB/MB/2013

For having the parties reported settlement is in progress, at the request, list this matter for reporting settlement on **03.03.2017**

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).